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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/150/2016

NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others

UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. G. Krishnakumar *Counsel for petitioners*
9444051568, Krishna 1974adv@gmail.com
MAHENDRA DADHA *R4 & R1*
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SURENDRA DADHA *R3 & R5*
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Shrey
Surendra

ORDER

Shri G Krishnakumar, counsel for petitioners present. Shri Mahendra Dadha, R4 in person and representing R3, Shri Surendra Dadha, R3 in person and representing R5 are present. R5 filed an affidavit in relation to the objections regarding appointment of Chartered Accountant who was previously appointed and as per the direction of this Tribunal dated 1.6.2017, he has suggested names of three independent Chartered Accountants. Counsel for petitioner prayed time for reply to the affidavit filed by R5 and also for suggesting names of three independent Chartered Accountants. Time extended at request. Put up on **19.06.2017 at 10.30 A.M.**

Up
(K.Anantha Padmanabha Swamy)
Member (Judicial)